

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal no. 177 of 2013,
Appeal no. 178 of 2013,
Appeal no. 182 of 2013,
Appeal no. 183 of 2013,
Appeal no. 186 of 2013, &
Appeal no. 187 of 2013**

Dated : 8th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal no. 177 of 2013

The Chief Financial Controller/Revenue, TNEB Versus M/s Best Cotton Mills & Anr.	...Appellant(s) ...Respondent(s)
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Appeal no. 178 of 2013

The Chief Financial Controller/Revenue, TNEB Versus M/s Spictex Cotton Mills & Anr.	...Appellant(s) ...Respondent(s)
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Appeal no. 182 of 2013

The Chief Financial Controller/Revenue, TNEB Versus Super Sales India Ltd.Appellant(s) ...Respondent(s)
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Appeal no. 183 of 2013

The Chief Financial Controller/Revenue, TNEB Versus M/s Aswin Textiles (P) Ltd. & Anr.	...Appellant(s) ...Respondent(s)
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Appeal no. 186 of 2013

The Chief Financial Controller/Revenue, TNEB ...Appellant(s)
Versus
Bannari Amman Spinning Mills Ltd. & Anr. ...Respondent(s)

Appeal no. 187 of 2013

The Chief Financial Controller/Revenue, TNEB ...Appellant(s)
Versus

Bannari Amman Spinning Mills Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s): **Mr. S. Vallinayagam**

Counsel for the Respondent(s): **Proxy counsel for
Mr. S.P. Parthasarathy**

ORDER

As agreed by the learned counsel for the parties, post the matter for hearing on **19.12.2013** before the Chennai Circuit Bench.

(Rakesh Nath)
Technical Member
Ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson